

CENTRAL ADMINISTRATION TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No.914 of 2002

Jabalpur, this the 25th day of February, 2003.

Hon'ble Mr. R.K.Upadhyaya, Member (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

Vijay Kumar Thakur S/o Shri Narmada
Prasad Thakur, aged about 42 years,
R/o Simra Tahsil Patan, Jabalpur.

-APPLICANT

(By Advocate- Mr. N.C.Beachar)

Versus

1. Union of India through the
Secretary, Ministry of Health,
New Delhi.
2. Director General,
Indian Council of Medical Research,
Ansari Nagar PB 458, New Delhi.
3. Director,
Regional Medical Research Centre
for India, Jabalpur.
4. Secretary, Ministry of Labour,
Government of India, New Delhi.

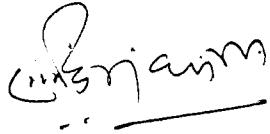
-RESPONDENTS

O R D E R (ORAL)

By R.K.Upadhyaya, Member (Admnv.):

Learned counsel of the applicant seeks permission to withdraw this O.A. with liberty to file a fresh duly constituted O.A. Permission is allowed subject to limitation. This O.A. is dismissed as withdrawn.


(Mrs. Meera Chhibber)
Member (J)


(R.K.Upadhyaya)
Member (A)

...

Issued
28.2.03
(b)
(b)
28.2.03
28.2.03

N.C Beachar, BCLC

J. Beachar (Clerk)
28.2.03